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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.As 2341/94, 2555/94, 255/95, 294/95
597/95, 878/95, 972/95, 1020/95
1318/95, 2177/95, 947/96, 1413/96.

Wednesday this the 13th day of November, 1996

CORAM

BON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

O.A.2341/95

1. Shri Janak Raj S/o Nandlal
2. Shri Karan Singh S/o Shri Anant Singh
3. Shri Suman Pal Singh S/o Shri Charan Singh.
4. Shri Jai Pal S/o Shri Budh Singh
5. Shri Gyanendra Kumar S/o Shri Badri Prasad
6. Shri Bakshish Singh S/o Shri Gyan Singh
7. Shri Pratipal Singh S/o Shri Dhira Singh
8. Shri Kanwar Pal S/o Shri Ram Singh

... Applicants

All working as Material Checking Clerks
C/o Chief Engineer (Const) Kashmere Gate, Delhi-5.

(By Advocate Mr. O.N.Moolri)

Vs.

1. General Manager, Northern Railway
Baroda House, New Delhi-1.
2. Chief Engineer (Const) Kashmere Gate
Delhi-5.
3. Divisional Railway Manager,
Northern Railway Estate Entry Road,
New Delhi. Respondents

(By Advocate Shri R.L.Dhawan)

O.A.2555/94

Shri Raj Mohan Sharma
R/o C-4/12, Shakurbasti,
Delhi-110034.

... Applicant

(By Advocate Mr. ON Moolri)

contd...

Vs.

1. General Manager, Northern Railway
Baroda House, New Delhi-110 001.
2. Chief Administrative Officer (Con)
Northern Railway, Kashmere Gate
Delhi-110006.
3. Divisional Railway Manager,
Northern Railway, Ambala. Respondents
(By Advocate Mr. R.L. Dhawan)

O.A.255/95

B.K.Uppal, Rly.Qr.No.EC-5A,
Railway Colony near Cherisewail
Village, Distt. Udhampur, Jammu
and Kashmir, Pin.182101. Applicant

(By Advocate Mr. O.N. Moolri)

Vs.

1. General Manager, Northern Railway
Baroda House, New Delhi-1.
2. Chief Administrative Officer (Con)
Northern Railway, Kashmere Gate
Delhi-110006.
3. Divl.Rly.Manager,
Northern Railway, Lucknow(UP). Respondents
(By Advocate Mr. B.K. Aggarwal
and R.L. Bhawan)

O.A.294/95

1. Amar Singh R/o TT-16
Railway Colony, Delhi Shadara.
2. Dalel Singh r/o EC-6A,
Railway Colony, Bhiwai. Applicants
(By Advocate Mr. O.N. Moolri)

Vs.

1. General Manager, Northern Railway
Baroda House, New Delhi-1.
2. Chief Administrative Officer (Con)
Northern Railway, Kashere Gate, Delhi.6.
3. Divl.Rly.Manager, Northern Railway
Moradabad. Respondents
(By Advocate Mr. P.S. Mahendru)

contd....

D.A. 597/95

Ved Raj R/o Rly. Qr. No. B-389C ... Applicant
Ambala.

(By Advocate Mr. ON Moolri)

Vs.

1. General Manager, Northern Railway
Baroda House, New Delhi.1.

2. Chief Administrative Officer (Const)
N.Raly. Kashmere Gate,
Delhi.6.

3. Divl. Rly. Manager, Northern Railway ... Respondents
New Delhi.

(By Advocate Mr. P.S. Mahendru)

D.A. 878/95

1. Jagdish chand, S/o Shri Mangat Ram

2. Ms. Sushma, D/o Shri Krishan Lal
both working under Chief Engineer (Const.)
Northern Railway, Kashmere Gate, Delhi.6. ... Applicant

(By Advocate Mr. ON Moolri)

Vs.

1. General Manager, Northern Railway,
Baroda House, New Delhi-110 001.

2. Chief Engineer (Const), Northern
Railway Kashmere Gate, Delhi.6.

3. Divl. Railway Manager,
Northern Railway, Bikaner. ... Respondents

(By Advocate Mr. B.K. Aggarwal)

D.A. 972/95

1. Shri Ram Lubahaya son of Shri Lahori Ram

2. Shri Dhanna Ram son of Shri Dass.

3. Shri Jiwender Singh Son of Shri Mohinder Singh

4. Shri Hari Krishna Kar son of Shri Radha Govind Kar.

5. Shri Panna Lal son of Shri Suraj Singh

contd....

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6. Shri KC.Mishra son of Shri NL Mishra
7. Shri Sunil Kohli son of Shri Harnam Dass
8. Shri Rajesh Sardana alias RK Sardana
alias Rajesh Kumar son of Shri Inder Bhan
all working under Chief Engineer (Const)
Respondent No. 2.

... Applicants

(By Advocate Mr. ON Moolri)

Vs.

1. The General Manager, Northern Railway
Baroda House, New Delhi.
2. Chief Engineer (Construction)
Kashmere Gate, Delhi.6.
3. Divl.Rly.Manager, Northern
Railway, Ferizpur.

... Respondents

(By Advocate Mr. HK Gangwani, IC Sudhir)

OA 1020/95

Shri Jawan Bakht Rai, Clerk working
under Chief Engineer (Const),
Northern Railway, Kashmere Gate,
Delhi.6.

... Applicant

(By Advocate Mr. ON Moolri)

Vs.

1. General Manager, Northern Railway
Headquarters, New Delhi.1.
2. Chief Engineer (Construction)
Northern Railway, Kashmere Gate,
Delhi.6.
3. Divl.Rly.Manager, Northern Railway,
State Entry Road, New Delhi.1.

... Respondents

(By Advocate Mr. BS Mahendru)

O.A.1318/95

Vrindavan, son of Shri Rati Ram
Clerk, Dy.ChiefEngineer (C)
Northern Railway, Tilak Bridge
New Delhi.18.

... Applicant

(By Advocate Mr.ON Moolri)

contd...

Vs.

1. General Manager, Northern Railway,
Baroda House, New Delhi.1.
2. Chief Engineer (Construction)
Northern Railway, Kashmere Gate,
Delhi.6.
3. Divl.Rly.Manager, Northern Railway,
Bikaner. ... Respondents

(By Advocate Mr. P.S.Mahendru)

DA 2177/95

Banarsi Dass S/o Shri Kaushi Ram
MCC working under Chief Engineer
Northern Railway (Con) Divl.Kashmere
Gate, Delhi. ... Applicant

(By Advocate Mr. ON Moolri)

Vs.

1. Union of India through General
Manager, Northern Railway,
Baroda House, New Delhi.
2. Chief Engineer (Construction)
Northern Railway, Kashmere Gate,
Delhi.
3. Divl.Rly.Manager, Northern Railway,
Ferozpur. ... Respondents

(By Advocate Mr. P.S.Mahendru)

Q.A.947/96

1. Shri Inderjeet son of Shri Mohan Lal Arora
working as Clerk under Sr.Elect.Engineer
(Const), Northern Railway, DRM Office
New Delhi.1.
2. Shri Pawan Kumar Sharma, son of Shri Faquir
Chand Sharma (working as M/Clerk)
under Senior Electrical Engineer (Const)
Northern Railway, Baroda House,
New Delhi.1. ... Applicants

(By Advocate Mr. ON Moolri)

Vs.

1. Union of India through General Manager,
Northern Railway, Baroda House, N.Delhi.
2. Chief Engineer (Const) Northern Railway
Kashmere Gate, Delhi.6.
3. Divisional Railway Manager, Northern
Railway, Ferozpur. ... Respondents

(By Advocate Mr. Rajeev Sharma)

contd...*

D.A.1413/96

Yash Kumar son of Shri D.R.Verma
resident of B28, Wazipur Railway Colony
Ashok Vihar, New Delhi.82. Applicant
(By Advocate Mr.ON Moolri)

Vs.

1. General Manager, Northern Railway
Baroda House, New Delhi.1.
2. Chief Administrative Officer (Const.)
Northern Railway, Kashmere Gate Delhi.
3. Dy.CSTE Microwave(Mtce) New Exchange
Building, DRM Office, Northern
Railway, New Delhi.1.

.... Respondents

(By Advocate Mr. B.S.Jain)

All the twelve applications having been heard
on 13.11.1996, the Tribunal on the same day delivered
the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Learned counsel for applicants seeks
leave to withdraw these applications. We grant
leave and dismiss the applications as withdrawn
without expressing any opinion on the merits.

No costs.

Dated the 13th November, 1996.

S.P. BISWAS
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
CHAIRMAN

KS.

PRITAM SINGH
Central Administrative Tribunal
New Delhi
1996

13/11